

Revision of floor Price of Coir Goods

4375. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there was a revision of floor price of coir goods during the year 1979;

(b) if so, whether it has been suspended for some time after the planning committee has decided to implement the same from a future date; and

(c) if so, the total loss of foreign exchange suffered on account of that?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Setting up of Vikas Project at Anjaneyapuram

4378. SHRI PASALA PENCHALAIHAH: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal for setting up 'Vikas' Project (Liquid Propellant Complex) at Anjaneyapuram near Tirupathi in Andhra Pradesh;

(b) if so, the present position; and

(c) the financial estimate for the project?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) A site near Tirupathi and Anjaneyapuram in Andhra Pradesh is among those under consideration for the setting up of a Liquid Test Station for the Indian Space Programme.

(b) No decision has yet been taken on the final selection of the site.

(c) The exact project cost has not yet been assessed.

एच० एम० टी० घड़ियों के मूल्यों में वृद्धि

4379. श्री राम बिलास पासवान : क्या

उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1978-79 में हाथ की घड़ियों के पुर्जों पर आयात शुल्क में कमी की गई थी;

(ख) क्या यह भी सच है कि आयात शुल्क में कमी किए जाने के बावजूद एच०एम०टी० ने घड़ियों के मूल्य बढ़ा दिए, और

(ग) 1975 से 1978-79 की अवधि में एच० एम० टी० तथा गैर-सरकारी कम्पनियों ने विभिन्न घड़ियों के मूल्यों में कब और कितनी वृद्धि की?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरण-जीत चानना : (क) जी, हाँ, लेकिन 1978-79 से पहले । 1978-79 में, इसके विपरीत, घड़ियों के हिस्से-पुर्जों पर 28-2-79 से 8% का बराबर का शुल्क (काउंटरवेलिंग ड्यूटी) लगा दिया गया था ।

(ख) और (ग). घड़ियों पर कानूनी मूल्य नियंत्रण न होने से गैर-सरकारी क्षेत्र में बनाई जाने वाली घड़ियों की कीमतों के व्योरे सरकार द्वारा नहीं रखे जाते हैं । कीमतों में स्टाइल तथा माडलों के अनुसार परिवर्तन होता है और इसलिए उनकी तुलना नहीं की जा सकती है । एच० एम० टी० की घड़ियों के मामले में 1975-76 से 1978-79 तक कीमतों की 4 बार पुनरीक्षा की गई थी, जिसके दौरान तीन अवसरों पर कीमत वास्तव में कम की गई थी और इसके द्वारा ग्राहकों को आयात शुल्क में कमी का लाभ दिया गया था । केवल एक बार, अन्तर्वस्तुओं की अतिरिक्त लागत को आंशिक रूप से पूरा करने के लिए एच० एम० टी० की कुछ माडल की घड़ियों की कीमत में 1-6-1978 से 4% की वृद्धि की गई थी । घड़ियों की उत्पादन लागत की न्यूनतम स्तर तक बनाये रखने के लिए एच० एम० टी० सतत प्रयास कर रहा है ।

Examination Centres at Imphal for INA and NDA Examination

4380. SHRI NGAGOM MAHENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to set up examination centres at

Imphal for INA and NDA examinations;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). The Union Public Service Commission has decided, in principle, to open more examination centres in the North-east Region for various competitive examinations. The exact location of these new centres has yet to be decided in consultation with the State Governments and Administrations concerned who have already been addressed about the availability of facilities for the safe and smooth conduct of the examinations. The Commission is awaiting the replies of the concerned authorities and only on receipt of the same will it be possible to take final decisions about opening of a centre at Imphal for the INA and NDA and also other examinations.

Guidelines for Preparation of Sixth Plan to States

4381. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission issued guidelines for the preparation of sub-plans to the States and Union Territories for the period of five years from 1978-83;

(b) if so, the details therefor;

(c) names of the States/Union Territories which initiated action for preparation of the sub-plan ahead of the State Plan so far;

(d) whether new guidelines have again been issued to the concerned States to prepare the sub-plans from the year 1980 to 1985; and

(e) if so, what are the main points of the guidelines?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) Yes, Sir.

(b) In the guidelines issued by Planning Commission to the States and Union Territories for the preparation of tribal sub-plan 1978-1983, the stress was on the following:—

(i) to prepare programmes keeping in view the specific requirements of the tribal areas and to assign programme priorities as suited to these areas;

(ii) to work out a strategy wherein the gains of the protective measure already taken up in Fifth Plan were to be consolidated and the programmes to provide full employment and to extend educational and health services were to receive equal emphasis;

(iii) to complete the rationalisation of administrative apparatus taken up in the Fifth Plan, so as to remove duplication and to utilize effectively the manpower in area without undue stress on specialisation;

(iv) to bring in more area under sub-plan approach by identifying pockets having more than 10,000 population with at least 50 per cent tribal concentration; and

(v) to take up programme for weakest groups in the tribal communities with greater vigour.

(c) In the guidelines for preparation of tribal sub-plan 1978-83 it was suggested that exercises for preparation of the sub-plan ahead of the State Plan with reference to broad objectives and specific local requirements will help in defining priorities and programmes within the State Plan for the tribal sub-plans. Some of the State Governments like Gujarat, Madhya Pradesh and Maharashtra have attempted to build up the sub-plans on the basis of Integrated Tri-